

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A. NO. 448 OF 2013**

Monday, this the 22<sup>nd</sup> day of July, 2013

**CORAM:**

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER**

**HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

G.M.Kochukanjiram  
Deputy Conservator of Forests (Non-cadre)  
Working as Divisional Forest Officer  
Forest Flying Squad  
Residing at Kochukanjiram House  
Velloor PO, Kottayam District

... Applicant

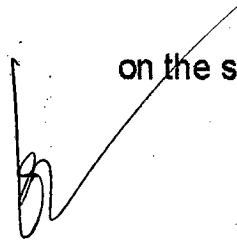
(By Advocate Mr. Shafik M.A)

versus

1. Union of India represented by the  
Principal Secretary to the Government  
Ministry of Forest and Wildlife  
New Delhi – 110 001
2. Union Public Service Commission  
represented by its Secretary  
New Delhi – 110 001
3. State of Kerala represented by the  
Chief Secretary  
State of Kerala  
Trivandrum – 695 001
4. The Principal Secretary to the Government  
Forest and Wildlife Department  
Government Secretariat  
Trivandrum – 695 001
5. The Principal Chief Conservator of Forests (Admn)  
Forest Headquarters  
Vazhuthacaud, Trivandrum – 695 014 ... Respondents

(By Advocate Mrs. Deepthi Mary Varghese, ACGSC  
Advocate Mr. Thomas Mathew Nellimoottil (R-2)  
Advocate Mr. A. Ranjith, Sr. GP (R3-5) )

The application having been heard on 22.07.2013, the Tribunal  
on the same day delivered the following:



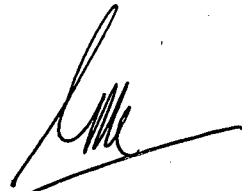
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**ORDER**

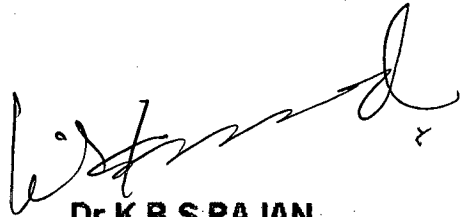
**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER**

In view of letter dated 07.06.2013, including the name of the applicant in the zone of consideration for the year 2011, this OA has become infructuous. Accordingly, it is **closed**. No costs.

Dated, the 22<sup>nd</sup> July, 2013.



**K GEORGE JOSEPH  
ADMINISTRATIVE MEMBER**



**Dr.K.B.S.RAJAN  
JUDICIAL MEMBER**

**VS**